

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/87(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	LALAN PRASAD YADAV IN THE MATTER OF SERVEINDIA TELECOM RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES PATNA BIHAR
UNDER SECTION	SEC 252 (1)

Appearances (via video conferencing/physically)

Mr. Nitish Kumar Singh, Adv.] For the petitioner
Mr. Abhishek Chhajed, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **04/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member(Judicial)**